

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.3842**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)**

**TRIBAL BATTALION OF CRPF**

**3842. SHRI SHRI C.N. JAYADEVAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Union Government has approved the proposal of the Chhattisgarh State Government for setting up of a tribal battalion of CRPF;**

**(b) if so, the details thereof;**

**(c) whether it is a fact that the activists have opposed this move as the Supreme Court had struck down the formation of Salwa Judum in 2011; and**

**(d) if so, the details thereof and the reaction of the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): An approval for raising of a Battalion in Central Reserve Police Force (CRPF) from Schedule Tribe (ST) candidates belonging to four districts viz.**

**Bijapur, Dantewada, Narayanpur and Sukma of Chhattisgarh, has been accorded by the Central Government. The Battalion is to be raised by recruiting 744 ST Candidates from the above mentioned four districts.**

**(c) & (d): The decision to set up a tribal battalion has been taken with a view to give more employment to the tribal youth keeping in mind their unique characteristics. There is no rationale for opposition to the setting up of the tribal battalion as recruitment of tribals from Bastar region in CRPF will help addressing unemployment and inequality, and also wean away youth from Left Wing Extremism.**

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